

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

207. APPEAL/109(MB)2023

IN THE MATTER OF

Irisa Agrotech India Private Limited Petitioner

VS

Registrar of Companies Petitioner

U/s 252 (3) of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Appellant: Adv Samidha Tandel (VC)

For the Respondent:

ORDER

Heard, Reserved for Order.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)